

REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTEENTH SESSION, 1956

Sixty Sixth Report



**LOK SABHA SECRETARIAT
NEW DELHI
*December, 1956.***

SIXTY-SIXTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Sixty-sixth Report.

2. The Committee met on the 10th December, 1956 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 14th December, 1956.

3. The Members whose resolutions had been included in the List of Business for the 14th December, 1956 and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee. Shri C. R. Narasimhan and Sardar Lal Singh and the representatives of the Ministries of Finance and Food attended the sitting.

4. The Committee after hearing the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the resolutions in the List of Business for the 14th December, 1956, recommend the following time table:

(1) Resolution regarding Scholarships for children of political sufferers	Out of the total time of $2\frac{1}{2}$ hours allotted to this resolution, 7 minutes were taken up on the 30th November, 1956. The balance of 2 hours and 23 minutes would be available on the 14th December, 1956.
(2) Resolution regarding Nationalisation of tea industry	$2\frac{1}{2}$ hours.
(3) Resolution regarding Appointment of a Statutory Board for fixation of price of sugarcane	$2\frac{1}{2}$ hours.
(4) Resolution regarding Appointment of a Statutory Body for enrolling members to certify costing results	$1\frac{1}{2}$ hours.

NEW DELHI;

The 12th December, 1956

HUKAM SINGH